

## HEARING BOARD

### TRADE MARKS REGISTRY, KOLKATA

#### OPPOSITION HEARING FOR THE MONTH OF OCTOBER, 2012

<b>Date &amp; Time</b>	<b>Oppn./Rectn. Number</b>	<b>Appln. Number</b>	<b>Name of the Attorneys</b>	<b>Hearing Officer</b>	<b>Remarks</b>
01.10.2012 11:15 A.M.	54582	519016	Delhi Regn. Service (Delhi) -Vs- L. S. Davar & Co.	-do-	
01.10.2012 11:30 A.M.	545581	518916	Delhi Regn. Services (Delhi) -Vs- L. S. Davar & Co.	-do-	
01.10.2012 11:00 A.M.	52152	526826	Anand & Anand (N. Delhi) -Vs- D. Sen & Co.	-do-	
01.10.2012 11:45 A.M.	166169	576142	Shalimar Restaurant (Mumbai) -Vs- Trade Mark Regn. Bureau	-do-	
01.10.2012 12:00 P.M.	54412	568965	International T. M. Bureau (Mumbai) -Vs- Trade Mark Regn. Bureau	-do-	
01.10.2012 12:15 P.M.	206276	531370	S. S. Rana & Co (N. Delhi) -Vs- L. S. Davas & Co.	-do-	
01.10.2012 12:30 P.M.	82844	587753	The Apex Company (Delhi) -Vs- Amallesh Chakravarty.	-do-	
01.10.2012 12:45 P.M.	128512	709426	International T.M. Bureau(Mumbai) -Vs- CFL Pharmaceuticals Ltd.	-do-	
01.10.2012 1:00 P.M.	199561	700329	Sherry Trade Mark Co. (Delhi) -Vs- Depenning & Depenning	-do-	
01.10.2012 01:15 P.M.	155331	703735	Manoj G. Menda. (Mumbai) -Vs- L. S. Davar & Co.	-do-	
03.10.2012 11:00 A.M.	60282	700152	La Pharmaceuticals (Ahmedabad) -Vs- L. S. Davas & Co.	-do-	
03.10.2012 11:15 A.M.	120446	670120	Depenning & Depenning (Mumbai) -Vs- D. Sen & Co.	-do-	

03.10.2012 11:30 A.M.	112333	666987	P. C. N. Raghupathy (Chennai) -Vs- L. S. Davas & Co.	-do-	
03.10.2012 11:45 A.M.	81490	695023	Madamser & Co. (Delhi) -Vs- C. J. Associates	-do-	
03.10.2012 12:00 P.M.	245783	691378	The Calcutta Trade Mark Co. (Delhi) -Vs- S. Majumdar & Co.	-do-	
03.10.2012 12:15 P.M.	165162	693281	Glaxosmithkling Pharmaceuticals Ltd. (Mumbai) -Vs- D. Sen & Co.	-do-	
03.10.2012 12:30 P.M.	176439	703730	D. Sen & Co. (Kolkata) -Vs- Trade Mark Regn. Bureau	-do-	
03.10.2012 12:45 P.M.	209345	703710	Arjun T Bhagat & Co. (Mumbai) -Vs- Lakshminarayan Shaw	-do-	
03.10.2012 01:00 P.M.	250156	692769	Arjun T. Bhagat & Co. (Mumbai) -Vs- Lakshminarayan Shaw	-do-	
03.10.2012 01:15 P.M.	710552	695886	Anand & Anand ( N. Delhi) -Vs- D. Sen & Co.	-do-	
04.10.2012 11:00 A.M.	58580	621593	International T. M. Burea (Mumbai) -Vs- ALG India Law Offices.	-do-	
04.10.2012 11:15 A.M.	174602	706616	Anand & Anand (N. Delhi) -Vs- Trade Mark Regn. Bureau.	-do-	
04.10.2012 11:30 A.M.	172828	576146	M. P. Mirchandani & Co. (Mumbai) -Vs- Trade Mark Regn. Bureau.	-do-	
04.10.2012 11:45 A.M.	716567	671497	Bharti Regn. Services. (N. Delhi) -Vs- Depenning & Depenning	-do-	
04.10.2012 12:00 P.M.	156165	747247	Remfry & Sagar (Gurgaon) -Vs- Niraj Chokhani.	-do-	
04.10.2012 12:15 P.M.	122642	798297	Pam Bross Pharmaceutical Pvt. Ltd. (Mumbai) -Vs- D. Sen & Co.	-do-	
04.10.2012 12:30 P.M.	170088	741200	CZB & Partners (Mumbai) -Vs- Depenning & Depenning.	-do-	

04.10.2012 12:45 P.M.	59438	584810	C.J. Associates (Kolkata) -Vs- The Acme Co.	-do-	
04.10.2012 01.00 P.M.	53618	560100	Arora Regn. Services (Amritsar) -Vs- S. Majumdar & Co.	-do-	
04.10.2012 01.15 P.M	167601	562503	Delhi Regn. Services (Delhi) -Vs- Shambhu Dayal Agrawal & Sons. (H.U.F. Shambhu Dayal Agrawal)	-do-	
05.10.2012 11:00 A.M.	51203	527008	Asiam Patent Bureau (Mumbai) -Vs- Raychandhuri and Associates	-do-	
05.10.2012 11:15 A.M.	52323	507352	S. Majumdar & Co. (Kolkata) -Vs- Lakhu Dubey	-do-	
05.10.2012 11:30 A.M.	67876	820790	Mohan Associates (Chennai)	-do-	Show Cause
05.10.2012 11:45 A.M.	178709	578053	L. S. Davar & Co. (Calcutta) -Vs- S. Majumdar & Co.	-do-	
05.10.2012 12:00 P.M.	56323	591840	L. S. Davar & Co. (Delhi) -Vs- G. D. Khandelwal	-do-	
05.10.2012 12:15 P.M.	729087	508733	Madamser & Co. (N. Delhi) -Vs- Crawford Bayley & Co.	-do-	
05.10.2012 12:45 P.M.	206277	531371	S.S. Rana & Co. (N. Delhi) -Vs- L. S. Davar & Co. (Calcutta)	-do-	
05.10.2012 1:00 P.M.	145030	572241	Depenning & Depenning (Kolkata) -Vs- H. V. Williams & Co.	-do-	
05.10.2012 01:15 P.M.	738452	668431	Sushant singh (N.Delhi) -Vs- The Calcutta Trade Mark Co.	-do-	
05.10.2012 01:30 P.M.	203836	538120	The Acme Company (N. Delhi) -Vs- Samir Kumar Dan.	-do-	
08.10.2012 11:00 A.M.	716664	761733	Fatechand C. Shah & Co., (Mumbai) -Vs- D. Sen & Co.	-do-	
08.10.2012 11:15 A.M.	709858	761800	Madamser & Co. (N. Delhi) -Vs- S. S. Datta & Associates	-do-	
08.10.2012 11:30 A.M.	59422	584811	C. J. Associates (Kolkata) -Vs- L. S. Davar & Co.	-do-	

08.10.2012 11:45 A.M.	138653	633732	Remfry & Sagar (Gurgaon) -Vs- Daswani & Daswani	-do-	
08.10.2012 12:00 P.M.	62022	576150	India Sanitary Industries (Delhi) -Vs- Trade Mark Regn. Bureau	-do-	
08.10.2012 12:15 P.M.	54934	569207	S. Majumdar & Co. (Kolkata) -Vs- Joseph Varikasery	-do-	
08.10.2012 12:30 P.M.	107911	656795	Delhi Regn. Services (Delhi) -Vs- L. S. Davar & Co.	-do-	
08.10.2012 12:45 P.M.	122625	611599	Madamsar & Co. (Delhi) -Vs- Wakhariya & Wakhariya.	-do-	
09.10.2012 11:00 A.M.	713605	656420	Daswani & Daswani (Kolkata) -Vs- S. Majumdar & Co.	-do-	
09.10.2012 11:15 A.M.	205226	676598	Delhi Regn. Service (Delhi) -Vs- S. Majumdar & Co.	-do-	
09.10.2012 11:30 A.M.	81488	575405	Reliance Industries Ltd. (Ahmedabad) -Vs- Depenning & Depenning	-do-	
09.10.2012 11:45 A.M.	97770	563642	Anand & Anand (N. Delhi) -Vs- Trade Mark Regn. Bureau	-do-	
09.10.2012 12:00 P.M.	59277	633477	The Acme Co. (N. Delhi) -Vs- Trade Mark Regn. Bureau	-do-	
09.10.2012 12:15 P.M.	132756	666077	Premier Regn. Service (N. Delhi) -Vs- T. M. Regn. Bureau	-do-	
09.10.2012 12:30 P.M.	57999	666100	V. Veeraraghavan, Adv. (Chennai) -Vs- T. M. Regn. Bureau	-do-	
09.10.2012 12:45 P.M.	172774	647890	M. P. Mirchandani & co. (Mumbai) -Vs- Arvind International Ltd.	-do-	
10.10.2012 11:15 A.M.	215490	644584	Remfry & Sagar (Gurgaon) -Vs- D. Sen & Co.	-do-	
10.10.2012 11:30 A.M.	58513	642489	L. S. Davar & Co. (Kolkata) -Vs- Rekha Sweets	-do-	
10.10.2012 11:45 A.M.	59278	635104	The Acme Co. (N. Delhi) -Vs- T. M. Regn. Bureau	-do-	

10.10.2012 12:00 P.M.	735717	639972	Law & Prudence (Mumbai) -Vs- L. S. Davar & Co.	-do-	
10.10.2012 12:15 P.M.	221519	644535	Manoj G. Menda (Mumbai) -Vs- S. Majumdar & Co.	-do-	
10.10.2012 12:30 P.M.	155481	684729	G. S. Rijhwani & Co. (Mumbai) -Vs- S. Majumdar & Co.	-do-	
10.10.2012 12:45 P.M.	177496	623298	Madamser & Co. (Delhi) -Vs- Wakhariya & Wakhariya	-do-	
10.10.2012 11:00 A.M.	592157	632157	Fatehchand C. Shah (Mumbai) -Vs- Trade Mark Regn. Bureau	-do-	
11.10.2012 11:00 A.M.	58172	661184	Marshal Moulding Works (Delhi) -Vs- S. Majumdar & Co.	-do-	
11.10.2012 11:15 A.M.	120294	611013	Vishesh & Associates (Mumbai) -Vs- Calcutta Regn. Service.	-do-	
11.10.2012 11:30 A.M.	60297	651713	Prasant Kumar Dutta. Adv. (Kolkata) -Vs- Krishna Basak	-do-	
11.10.2012 11:45 A.M.	166966	668523	Franco India Remedies Pvt. Ltd. -Vs- Klar Sehen Pvt. Ltd.	-do-	
11.10.2012 12:00 P.M.	724068	680889	D. Sen & Co. (Calcutta) -Vs- L. S. Davar & Co.	-do-	
11.10.2012 12:15 P.M.	60680	698984	Shukla T. M. Co. (Calcutta) -Vs- T. M. Regn. Bureau	-do-	
11.10.2012 12:30 P.M.	57179	577294	S. Majumdar & Co. (Kolkata) -Vs- Shukla T. M. Co.	-do-	
11.10.2012 12:45 P.M.	57898	577294	Punjab Registration Service (N. Delhi) -Vs- Shukla T. M. Co.	-do-	
12.10.2012 11:00 A.M.	720289	527793	S. Majumdar & Co. (Kolkata) -Vs- Shukla T. M. Co.	-do-	
12.10.2012 11:15 A.M.	210311	576810	D. Sen & Co. (Kolkata) -Vs- Shukla T. M. Co.	-do-	
12.10.2012 11:30 A.M.	62748	661886	The Hosiery Emporium (Kolkata) -Vs- Shukla T. M. Co.	-do-	

12.10.2012 11:45 A.M.	58105	577294	Arora Regn. Service (Punjab) -Vs- Shukla T. M. Co.	-do-	
12.10.2012 12:00 P.M.	169847	611601	M. P. Mirchandani & Co. (Mumbai) -Vs- Wakhariya & Wakhariya	-do-	
12.10.2012 12:15 P.M.	162190	782216	Anand & Anand (N. Delhi) -Vs- Victor Moses & Co.	-do-	
12.10.2012 12:30 P.M.	732306	753064	Daswani & Daswani (Kolkata) -Vs- S. Majumdar & Co.	-do-	
12.10.2012 12:45 P.M.	170476	773166	Madamser & Co. (Delhi) -Vs- Daswani & Daswani	-do-	
15.10.2012 11:00 A.M.	200863	782225	Chandrakant M. Joshi (Mumbai) -Vs- L. S. Davar & Co.	-do-	
15.10.2012 11:15 A.M.	171507	789832	Madamser & Co. (Delhi) -Vs- S. Majumdar & Co.	-do-	
15.10.2012 11:30 A.M.	222621	803259	Delhi Regn. Service (Delhi) -Vs- Sengupta & Asso.	-do-	
15.10.2012 11:45 A.M.	710724	779564	Amarjit & Asso. (N. Delhi) -Vs- Shukla T. M. Co.	-do-	
15.10.2012 12:00 P.M.	172553	793152	Arora Regng. Service (Punjab) -Vs- Depenning & Depenning	-do-	
15.10.2012 12:15 P.M.	199473	793153	Arora Regng. Service (Punjab) -Vs- Depenning & Depenning	-do-	
15.10.2012 12:30 P.M.	220575	803717	Laboratories Griffon Pvt. Ltd. (Mumbai) -Vs- J. S. Sarkar & Co.	-do-	
15.10.2012 12:45 P.M.	229138	794031	Madamser & Co. (N. Delhi) -Vs- Wakhariya & Wakhariya	-do-	